

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.80 of 2012
& IA 161 of 2012

Dated : 26th February, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

VBC Ferro Alloys Ltd. & Ors.

... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission &Anr... Respondent(s)

Counsel for the Appellant(s): Mr. V.T. Gopalan, Sr. Adv.
Mr. K. Ravindranath
Mr. Sanjay Bhatt

Counsel for the Respondent(s): Mr. Anand K. Ganesan for R.1
Mr. S. Sriranga
Mr. Raghavendra S. Srivatsa

ORDER

We have heard the learned counsel for the parties. Both the parties have filed their respective Written Submissions.

With regard to the additional Written Submissions filed by the Appellant, the learned counsel for the Respondent No.2 wants to file the additional written notes. Accordingly, he is permitted to file the same on or before **04.03.2013** after serving copy on the other side.

Judgment is Reserved.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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